

(S)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 475/2004  
OA 2660/2003

New Delhi this the 6<sup>th</sup> day of May, 2005

**Hon'ble Shri V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)**

1. Shri Sadhu Ram Heer,  
S/0 Late Shri Bhag Ram,  
Director Engineering (Retd.),  
O/O Chief Engineer (NZ),  
AIR and Doordarshan,  
Jamnagar House, New Delhi.
2. Shri M.Indiran,  
S/0 Late Shri Munuswamy,  
Director Engineering,  
O/O Chief Engineer (NZ),  
AIR and Doordarshan,  
Jamnagar House, New Delhi.
3. Shri Ranjit Singh,  
S/0 Late Shri Harnam Singh,  
Director Engineering,  
O/O Chief Engineer (NZ),  
AIR and Doordarshan,  
Jamnagar House, New Delhi.
4. Shri M.S.H.Baigh,  
S/o Late Shri Mirza Mustaqim Beig,  
Director Engineering,  
O/O Chief Engineer (WZ),  
AIR and Doordarshan,  
Mumbai.
5. Shri Lok Vir Sharma,  
S/0 Late Shri Ratten Chand Sharma,  
Director Engineering Doordarshan,  
Doordarshan Bhawan, New Delhi.

..Petitioners

(By Advocate Shri Deepak Verma proxy for  
Shri Gopal Dutt )

VERSUS

1. Shri Naveen Chawla,  
The Secretary to the Government of India,  
Ministry of Information and Broadcasting,

(N)

(initials)

Shastri Bhawan, New Delhi.

2. Shri A.N.Tiwari,  
The Secretary to the Govt. of India,  
Ministry of Personnel, Public Grievance and Pension,  
Department of Personnel and Training, North Block,  
New Delhi.

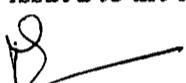
..Respondents

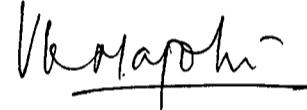
(By Advocate Shri Anil Singh proxy for  
Shri Subhash Mishra)

O R D E R (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Learned proxy counsel of the respondents filed a copy of respondents order dated 4.5.2005 and stated that Tribunal's directions made in order dated 7.7.2004 whereby OA was disposed of has been complied with by the aforesaid order. CP is disposed of and notices issued to the respondents are discharged.

  
(Mrs. Meera Chhibber )  
Member (J)

  
( V.K.Majotra )  
Vice Chairman (A)

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6/5/05